

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w.e.f. 13.06.2016

DIVISION BENCHES

1.	<p align="center"><b>Hon'ble The Chief Justice &amp; Hon'ble Mr. Justice S. Chandrashekar (Monday &amp; Tuesday) (Wednesday)</b></p> <p align="center"><b>(Thursday)</b></p> <p align="center"><b>(Friday)</b></p>	<p align="center"><b>(Whole Day)</b></p> <p align="center"><b>(1<sup>st</sup> Half)</b></p> <p align="center"><b>(2<sup>nd</sup> Half)</b></p> <p align="center"><b>(Whole Day)</b></p> <p align="center"><b>(Whole Day)</b></p>	<p>LPA (2015 onwards): - <b>Orders &amp; Admission.</b></p> <p>W.P.(PIL):- <b>Orders.</b></p> <p>W.P.(PIL) fresh cases :- <b>Orders</b></p> <p><b>LPA :- Hearing</b> and actual date fixed cases by Bench.</p> <p>Writ(DB),C.Rev.,CMP(2015onwards), Cont.(Cv.), Cont.(Appl.), Company Appeal, F.A. (2015 onwards): - <b>Orders, Admission, Hearing &amp;Assigned matters.</b> F.A. (old):- Hearing</p>
2.	<p align="center"><b>Hon'ble Mr. Justice Pradip Kumar Mohanty &amp; Hon'ble Mr. Justice D. N. Upadhyay (Monday to Thursday)</b></p> <p align="center"><b>(Friday)</b></p>	<p align="center"><b>(Whole Day)</b></p> <p align="center"><b>(1<sup>st</sup> half)</b></p>	<p>Cr. Appeal (D.B.), Acq. Appeal (D.B.). W.P.(Cr), W.P.(Habeas Corpus), Cont.(Cr.), Acq. Appeal (D.B.): - <b>Orders (including u/s 389 Cr. P.C), Admission &amp; Hearing.</b> Cr. Appeal (D.B.) custody matters:- <b>Hearing.</b></p> <p>Writ (DB):- CAT matters, Cases related to Judicial Officers,: - <b>Orders, Admission, Hearing &amp; Assigned matters.</b></p>
3.	<p align="center"><b>Hon'ble Mr. Justice D. N. Patel &amp; Hon'ble Mr. Justice Amitav K. Gupta (Monday &amp; Tuesday)</b></p> <p align="center"><b>(Wednesday)</b></p>	<p align="center"><b>(Whole Day)</b></p> <p align="center"><b>(Whole Day)</b></p>	<p>LPA (up to 2014) &amp; LPA not before D. B.- I:- <b>Orders &amp; Admission.</b> WPT, T.A., Tax matters, Vires &amp; Validity of Acts relating to Writs, Company Appeal, A.C.(D.B.), F.A.(up to 2014):- <b>Orders, Admission &amp; Hearing.</b></p> <p>LPA (up to 2014) &amp; LPA not before D.B.-I :- <b>Orders &amp; Admission.</b> WPT, T.A., Tax matters, Vires &amp; Validity of Acts relating to Writs, Company Appeal, A.C.(D.B.), CMP, F.A. (up to 2014), :- <b>Orders, Admission, Hearing &amp; Assigned matters.</b></p>

**SINGLE BENCHES**

1	<b>Hon'ble The Chief Justice (Friday)</b>		I.A(s) in Cr. D.B. (Tied matters) Civil, Criminal, Cont.(C) & Assigned matters.
2	<b>Hon'ble Mr. Justice Pradip Kumar Mohanty (Friday)</b>	<b>(2<sup>nd</sup> half)</b>	Cr. M. P.(Quashing):- <b>Hearing &amp; assigned matters.</b>
3	<b>Hon'ble Mr. Justice D. N. Patel ( Thursday &amp; Friday)</b>	<b>(Whole day)</b>	Arbitration matters, Cont. (Cvl.), C.M.P, and Company matters:- <b>Orders, Admission &amp; Hearing as well as Tied-up &amp; Assigned matters.</b>
4	<b>Hon'ble Mr. Justice H. C. Mishra (Monday to Thursday) (Friday)</b>	<b>(Whole day)</b> <b>(Whole day)</b>	WPS matters:- <b>Fresh Filing (up to 2015)</b>  Cont.(C):- <b>Orders &amp; Admission as well as Tied-up &amp; Assigned matters.</b>
5	<b>Hon'ble Mr. Justice D. N. Upadhyay (Friday)</b>	<b>(2<sup>nd</sup> half)</b>	Cont.(C):- <b>Orders &amp; Admission as well as Tied-up &amp; Assigned matters.</b>
6	<b>Hon'ble Mr. Justice Aparesh Kumar Singh (Monday &amp; Tuesday)  (Wednesday &amp; Thursday)  (Friday)</b>	<b>(Whole day)</b>  <b>(Whole day)</b>  <b>(1<sup>st</sup> half)</b>  <b>(2<sup>nd</sup> half)</b>	WP(C) & WPL matters. :- <b>Fresh filing.</b>  WP(C) & WPL matters:- <b>Orders, Admission.</b> WP(C) & WPL matters:- <b>Hearing, Tied up and Assigned matters.</b> Cont.(C):- <b>Orders &amp; Admission.</b>
7	<b>Hon'ble Mr. Justice S. Chandrashekhar</b>		<b>Cont.(C):- Orders &amp; Admission as well as Tied-up &amp; Assigned matters.</b>
8	<b>Hon'ble Mr. Justice Amitav K. Gupta (Thursday)  (Friday)</b>	<b>(Whole day)</b>  <b>(Whole day)</b>	F.A., C.R., A.C.(SB),:- <b>Orders, Admission &amp; Hearing.</b>  S.A., Cont.(C):- <b>Orders, Admission &amp; Hearing as well as Tied-up &amp; Assigned matters.</b>
9	<b>Hon'ble Mr. Justice Pramath Patnaik ( Monday)  (Tuesday to Thursday)  (Friday)</b>	<b>(Whole day)</b>  <b>(Whole day)</b>  <b>(Whole day)</b>	WP(S)grouping (Dismissal, Punishment, Retiral Benefit cum Pension):- <b>Fresh Filing.</b>  WP(S)grouping(DDismissal,Punishment, Retiral Benefit cum Pension):- <b>Order &amp; Adm.</b> W.P.S grouping (Dismissal, Punishment, Retiral Benefit cum Pension):- <b>Hearing Cont.(C),:- Tied-up &amp; Assigned matters.</b>

10	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay</b> (Monday & Tuesday)	(Whole day)	Cr. Rev.:- <b>Fresh Filing, Orders, Admission &amp; Stay matters.</b>
	(Wednesday)	(Whole day)	Cr. M. P. matters:- <b>Fresh Filing.</b>
	(Thursday)	(Whole day)	Cr. M. P. matters:- <b>Orders, Admission, Hearing &amp; Stay matters..</b>
	(Friday)	(1 <sup>st</sup> half)	Criminal Writ matters:- <b>Fresh Filing, Orders, Admissions, Hearing &amp; Stay matters.</b>
		(2 <sup>nd</sup> half)	Cr. Rev. & Cr. M. P.:- <b>Hearing Cont.(C):- Orders &amp; Adm. as well as Tied up &amp; assigned matters.</b>
11	<b>Hon'ble Mr. Justice Ravi Nath Verma</b> (Monday to Wednesday)	(Whole day)	W.P.(C) grouping- suit matters, Eviction suit & Mutation:- <b>Orders, Fresh Filing, Admission &amp; Hearing.</b>
	(Thursday)	(Whole day)	M.A., C.M.P., Tr. Pet.(Cv.), S.C.L.P.: - <b>Orders, Admission.</b>
	(Friday)	(1 <sup>st</sup> half)	All matters related to Fodder Scam & P. C. Act except B.A. :- <b>Orders, Admission &amp; Hearing.</b>
		(2 <sup>nd</sup> half)	M. A.:- <b>Hearing Cont.(C):- Orders &amp; Adm. as well as Tied up &amp; assigned matters.</b>
12	<b>Hon'ble Mr. Justice Ratnaker Bhengra</b> (Monday to Thursday)	(Whole day)	Cr. Appeal (S.J):- <b>Orders, Adm. &amp; Hearing.</b>
	(Friday)	(Whole day)	Cr. Appeal (S.J):- <b>Hearing, Cont.(C):- Orders &amp; Adm. as well as Tied up &amp; assigned matters.</b>
13	<b>Hon'ble Mr. Justice Ananda Sen</b> (Monday & Tuesday)	(Whole day)	WP(S) (2016 onwards) :- <b>Fresh Filing only.</b>
	(Wednesday & Thursday)	(Whole day)	WP(S) :- <b>Orders, Admissions &amp; Hearing.</b>
	(Friday)	(Whole day)	W.P.S grouping (Compassionate Appointment) <b>Fresh Filing, Admission &amp; Hearing, Cont.(C):- Orders &amp; Adm. as well as Tied up &amp; assigned matters.</b>
14	<b>Hon'ble Mr. Justice Anant Bijay Singh</b> (Monday to Thursday)	(1 <sup>st</sup> half)	B.A. matters:- <b>Orders &amp; Admission.</b>
		(2 <sup>nd</sup> half)	A.B.A. matters:- <b>Orders &amp; Admission.</b>
	(Friday)	(1 <sup>st</sup> half)	B.A. matters:- <b>Orders &amp; Admission.</b>
		(2 <sup>nd</sup> half)	A.B.A. matters:- <b>Orders &amp; Admission as well as Tied- up &amp; Assigned matters.</b>

**NOTE: - 1.** ALL MOTIONS FOR **URGENT/ ORDINARY** LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.

2. LISTING OF C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.

3. ALL MOTIONS WITH REGARD TO **B. A. & A. B .A. MATTERS** MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE ANANT BIJAY SINGH.**